

Telecom Disputes Settlement & Appellate Tribunal

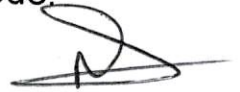
New Delhi

No. 1/Judicial/Misc./TDSAT/2024

Dated: 18.09.2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it is informed to all the Advocates and parties that the hearing of cases before the Hon'ble Tribunal fixed on 1st, 3rd, 4th, 8th, 9th, 15th, 16th, 18th and 29th October, 2024 shall take place through virtual mode.



Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Director, TDSAT.
4. Dy. Registrar, TDSAT.
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.